Name of the Corporate Debtor : Pelican Biotech and Chemical Labs Private Limited Date of commencement of CIRP: 28th May 2024 (copy received on 29th May 2024) List of creditors as on: 20/06/2024

Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

(Amount in ₹)

C1	Catagory of analitan	C	of alaima nagaiwad		f alaima admittad	Amount of	Amount of claims	Amount of claims under	Dotoila in	Remarks, if
SI. No.	Category of creditor	summary	of claims received	Summary o	f claims admitted	Amount of contingent	Amount of claims not admitted	Amount of claims under verification	Annexure	any
110.		No. of claims	Amount	No. of claim	Amount of claims admitted	claims	not admitted	venication	Annexure	any
1	Secured financial creditors belonging to any class of creditors									
2	Unsecured financial creditors belonging to any class of creditors									
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	2	3,70,63,301.00	2	3,70,63,301.00	-	3,70,63,301.00	-		The Document with respect to additional interest charged is not submitted hence claim is kept under verification
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)									
5	Operational creditors (Workmen)									
6	Operational creditors (Employees)									
7	Operational creditors (Government Dues)									
8	Operational creditors (other than Workmen and Employees and Government Dues)									
9	Other creditors, if any, (other than financial creditors and operational creditors)									
	Total		3,70,63,301.00	2.00	3,70,63,301.00	-	3,70,63,301.00	-		

	Annexure-1 Name of the Corporate Debtor : Pelican Biotech and Chemical Labs Private Limited Date of commencement of CIRP: 28th May 2024 (Certfied copy received on 29th May 2024) List of creditors as on: 20/06/2024														
	List of secured financial creditors belonging to any class of creditors (Amount in ₹)														
Sl. No.	Name of creditor	Identification No.	Details of cl	aim received			Details of claim a	admitted			Amount of continge nt	•	Amount of claim not	Amount of claim	Remarks, if any
	Date of receipt Amount Amount of claimed Nature of claim Nature of security Amount covered by covered by Amount related Whether related % of voting share in CoC claim that may be set- off admitted under verificati														
							interest NIL	guarantee	party?					on	

	Annexure-2 Name of the Corporate Debtor : Pelican Biotech and Chemical Labs Private Limited Date of commencement of CIRP: 28th May 2024 (Certfied copy received on 29th May 2024) List of creditors as on: 20/06/2024													
				I	ist of unsecured		itors belonging to any c nount in ₹)	lass of credite	ors					
SI.	Name of creditor	Identification No.	Details of claim	received	Details of clain	n admitted				Amount of	Amount of	Amount of	Amount of	Remarks, if any
No.			Date of receipt	Amount	Amount of	Nature of	Amount covered by	Whether	% of voting	contingent	any mutual	claim not	claim under	
				claimed	claim	claim	guarantee	related	share in	claim	dues, that may	admitted	verification	
					admitted		-	party?	CoC		be set- off			

						Name of the Corpor Date of commencement of	ate Debtor : Pelican E of CIRP: 28th May 20	024 (Certfied co	py received on					
					Li	st of secured financial cree	List of creditors ditors (other than fina			y class of cre	editors)			
							(Amou	int in ₹)		•	, î			
SI. No.	Name of creditor	Details of clai	m received			Details of claim adm	nitted			Amount of contingent		Amount of claim n admitted	ot Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC	claim	mutual dues, that may be set-off			
	Biotechnology Industry Research Assistance Council (BIRAC)	11-06-2024	3,54,37,313.00	3,54,37,313.00	Term Loan	3,54,37,313.00	-	NO	95.61	0)	0	-	NIL
2	The Federal Bank Limited	07-06-2024	16,25,988.00	16,25,988.00	cash credit loan	16,25,988.00	-	NO	4.39					
	TOTAL		3,70,63,301.00	3,70,63,301.00		3,70,63,301.00	-		100.00			3,70,63,301.		
						Name of the Corpora Date of commencement of	of CIRP: 28th May 20 List of creditors	Biotech and Cher 024 (Certfied co as on: 20/06/202	py received on 24	29th May 20				•
					List of unsecur	ed financial creditors (oth	er than financial cred (Amount in ₹)	itors belonging	to any class of	creditors)				
SI. No.	Name of creditor	Details of claim	m received		Deta	nils of claim admitted			Amount of contingent	Amount of mutual due	es, that		mount of claim under rification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC	claim	may be so	et- off			
1						NIL								
	Total		-	-		-						-		

						e Debtor : Pelic	ay 2024 (Cert	nd Chemical Labs Pri fied copy received on)/06/2024		24)				
						List of operation		(Workmen)						
CI.		T 1 // T	D (1		1		Amount in₹)						D 1 10	
51. No.	Name of authorised representative, if any	Identification No.	Details of	f claim received		Details of c	laim admitte		contingent	mutual dues,	Amount of claim under verification	Amount of claim not admitted	Remarks, if any	
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% voting share in CoC, if applicable	claim	that may be set-off				
			II		11		NIL	1		II		L L		
						e Debtor : Pelic		nd Chemical Labs Pri						
				Date of co	ommencement of	CIRP: 28th Ma List of credit		fied copy received on 0/06/2024	29th May 202	24)				
]	List of operation (A	nal creditors (Amount in₹)	(Employees)						
SI. To.	Name of authorised representative, if any	Identification Number	Details of	f claim received		Details of c	laim admitte	d	Amount of					1
									contingent	mutual dues,	Amount of claim under verification	Amount of claim not admitted	Remarks, if any	Remarks for internal purpose
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable					Remarks, if any	
1	-		Date of receipt	Amount claimed	claim		related	% of voting share in CoC, if	contingent	mutual dues, that may be set-			Remarks, if any	
1	-		Date of receipt	Amount claimed	claim		related	% of voting share in CoC, if	contingent	mutual dues, that may be set-			Remarks, if any	
1 2 3	-		Date of receipt	Amount claimed	claim		related party?	% of voting share in CoC, if	contingent	mutual dues, that may be set-			Remarks, if any	
1 2 3 4	-		Date of receipt	Amount claimed	claim		related party?	% of voting share in CoC, if	contingent	mutual dues, that may be set-			Remarks, if any	
3	- received on account of out:	tanding Salaries of Ex-emple		Amount claimed	claim		related party?	% of voting share in CoC, if	contingent	mutual dues, that may be set-			Remarks, if any	
3	- received on account of out:	tanding Salaries of Ex-emplo		Amount claimed	claim		related party?	% of voting share in CoC, if	contingent	mutual dues, that may be set-			Remarks, if any	
3	- received on account of out:	tanding Salaries of Ex-empl		Amount claimed	claim		related party?	% of voting share in CoC, if	contingent	mutual dues, that may be set-			Remarks, if any	

				N			nnexure-7			T • • •				
					of the Corporate D nmencement of CI									
				Dute of tor			ors as on: 20							
					List of	operational o	creditors (Gov	vernment d	ues)					
						(A	amount in₹)							
SI.	Details of Claimant	Details of claim			Details	of claim adm	itted			Amount of	Amount	Amount	Amount of	Remarks, if
No.		received				1	1	1	1	contingent claim	of any mutual	of claim	claim under	any
	Department Date of Amount Amount Nature of Amount Mether % of voting receipt claimed of claim claim covered by related share in											not	verification	
		receipt	claimed	of claim	claim			related	share in		dues,	admitted		
				admitted		security interest	guarantee	party?	CoC, if		that may be set-off			
1						Interest			applicable		De set-on			
1														
							NIL		-	-	-		-	
2														
							nnexure-8							
					of the Corporate D nmencement of CI									
				Date of col			ors as on: 20		cerveu on 29t	n wray 2024)				
				Listofor	erational creditors	(Other then	Workmon on	d Employe	and Covern	mont Duos)				
SL	Name of creditor	Details of claim rec	eived			of claim adm		u Employee	s and Govern	Amount of	Amount of	Amount of claim not	Amount of claim	Remarks, if any
No.	nume of creator	Details of claim rec	civea		Detunis	or craim aum	inteu			contingent	any mutual	admitted	under verification	icemurks, if any
		Date of receipt	Amount claimed	Amount of claim	Nature of	Amount	Amount	Whether	% of voting	claim	dues,			
				admitted	claim		covered by		share in		that may			
						security	guarantee	party?	CoC		be set-off			
1						interest							_	_
1									-	-	-	-	-	
3							NIL		-	-	-		-	-
									-	-	-	-		

	Annexure-9 Name of the Corporate Debtor : Pelican Biotech and Chemical Labs Private Limited Date of commencement of CIRP: 28th May 2024 (Certfied copy received on 29th May 2024) List of creditors as on: 20/06/2024														
	List of other creditors (Other than financial creditors and operational creditors) (Amount in₹)														
SI. No.	Name of creditor	Details of received	claim		I	Details of claim ad	mitted		Amount of continge nt claim	•	Amount of claim not admitted	Amount of claim under	Remarks, if any		
			Amount claimed	Amount of claim admitted	Whether related party?		off		verificati on						
		•					NIL				•	· · · · ·			